

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :01.11.2011

ORDER No. 223 of 2011


Hon'ble Vice-President has been pleased to partially modify the sitting notified vide **Order No. 213 of 2011 for CESTAT, Delhi** to the extent indicated below:-

From 08/11/2011 to 09/11/2011 Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Sahab Singh, Member (Technical) will hear Part Heard Matter Appeal No. ST/183/2009 in the matter of M/s British Airways Vs. CST, New Delhi.

During this period Excise Division Bench matters and Customs & Service Tax Division Bench matters will stand adjourned.

During this period Hon'ble Mr. Rakesh Kumar, Member (Technical) and Hon'ble Mr. Mathew John, Member (Technical) will hear Single Member Cases.

By Order


(S. Chandran)
Registrar

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Registrar